

शोधन करने के लिये कच्चा कोक देना बन्द कर देगी ?

पेट्रोलियम तथा रसायन और खान तथा धातु मंत्रालय में राज्य मंत्री (श्री दा० रा० चव्हाण) :

(क) बरोनी शोधक कारखाने में पेट्रोलियम कोक निस्तान के लिये संयंत्र स्थापित करने की परियोजना की कार्यान्विति की जा रही है। भारतीय तेल निगम भावी ग्राहकों के साथ प्रारम्भिक ठेके कर रहा है।

(ख) बरोनी शोधक कारखाने के कोक निस्तान संयंत्र के 1970 के मध्य तक चालू हो जाने की संभावना और इस में शोधनशाला का कच्चा कोक प्रचुर मात्रा में इस्तेमाल होगा।

वर्तमान करार के अनुसार गोहाटी शोधनशाला का कच्चा कोक इंडिया कर्जन लिमिटेड को बेचा जाता है।

**अनुसूचित जातियों तथा अनुसूचित आदिम जातियों के कर्मचारियों की आरक्षित पदों पर पदोन्नति**

69. श्री मोलहू प्रसाद : क्या पेट्रोलियम तथा रसायन और खान तथा धातु मंत्री 12 मई, 1969 के अतारांकित प्रश्न संख्या 9238 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या उनके मंत्रालय के अधीन अन्य कार्यालयों के सम्बन्ध में अनुसूचित जातियों तथा अनुसूचित आदिम जातियों के कर्मचारियों की पदोन्नति के बारे में अपेक्षित सूचना एकत्र कर ली गई है ;

(ख) यदि हां, तो उस का ब्यौरा क्या है ;

(ग) यदि नहीं, तो इसके क्या कारण हैं ?

पेट्रोलियम तथा रसायन और खान तथा धातु मंत्रालय में राज्य मंत्री (श्री दा० रा० चव्हाण) :

(क) जी हां।

(ख) अपेक्षित सूचना का एक विवरण सभा पटल पर रखा जाता है। पुस्तकालय में रख दिया गया। [देखिये संख्या LT-1268/93]

(ग) प्रश्न नहीं उठता।

#### General Provident Fund

70. SHRI BHARAT SINGH CHAUHAN: Will the Minister of FINANCE be pleased to state:

(a) the number of cases of General Provident Fund where missing credits have not been sorted out as yet in the case of Government of India Officers (Gazetted);

(b) the amount lying un-adjusted so far and for how long;

(c) the steps the Accountant General proposes to take to clear up such pending cases; and

(d) whether there can be some better method evolved by his Ministry to avoid such hardships caused to Government servants?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) to (c). Information is not readily available.

(d) Under standing instructions special attention is paid to the work of completion of the G.P.F. Accounts and the work of tracing and posting of missing credits is attended to as expeditiously as possible.

Rehabilitation of Residents of Raichur District on account of Seepages of Tungabhadra in Bandihariapur.

71. SHRI S. A. AGADI: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether it is a fact that the residents of Bandihariapur village in Koppal Taluk of Raichur District of Mysore State were decided to be rehabilitated on account of heavy seepage of Tungabhadra Main Canal Water;

(b) if so, when this decision was taken;

(c) whether any lands have been acquired and amount paid;

(d) if so, the date and amount of acquisition; and

(e) the reasons for this inordinate delay and exposing the villagers to all sorts of miseries ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD): (a) to (e). The information is awaited from the Government of Mysore and will be laid on the Table of the House on its receipt.

#### Hagri Bommanahalli Project in Bellary District (Mysore)

72. SHRI S. A. AGADI: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether the Hagribommanahalli Project (Irrigation) in Bellary District of Mysore State is completed;

(b) if not, the reasons for the delay;

(c) when the project was sanctioned and the original estimated amount and the extent of acreage envisaged;

(d) how many times the estimates were revised and the year and the details of amounts revised; and

(e) how much amount has been spent on this project so far?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD): (a) to (e). Information is being collected and will be laid on the Table of the House.

#### Hirenala Project, Mysore

73. SHRI S. A. AGADI: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether it is a fact the Hirenala Project in Bailhongal Taluk of Belgaum District in Mysore State is slowed down;

(b) when the project was sanctioned and the details of extent of irrigation envisaged and the estimated expenditure involved;

(c) the amount so far spent, year-wise since its inception and the reason for slowing down the project; and

(d) when it is likely to be completed?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD): (a) to (d). Information is being collected and will be laid on the Table of the House.

#### Refining of Crude by Burmah Shell and ESSO

74. DR. RANEN SEN: Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state:

(a) whether the Burmah-Shell and Esso Refineries at Bombay are refining more crude oil than their approved capacities; and

(b) if so, under what circumstances these refineries were allowed to refine crude in excess of their licensed capacities?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) and (b). Since 1963, the Burmah-Shell and Esso refineries have been authorised to operate at capacities in excess of the licensed ones to meet the increased demands of petroleum products.